

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 132
IA 787 of 2020
in
CP(IB) 257 of 2019

Order under Section 43 & 44 IBC,2016

IN THE MATTER OF:

George Samuel RP For Jason Dekor Pvt Ltd
V/s
Yogeshkumar Jashwantlal Thakkar & Ors

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:


Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Raval, Advocate
For the Respondent : Mr. Dhruvit Shah, Advocate

ORDER

The matter stands adjourned for hearing on 06.09.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

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